

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.


ORDER

In super-session of all earlier orders, work of the following branches is hereby allocated to the following officials as under in official exigency with immediate effect :-

SN	Name of Officials & designation	Name of the Branches
1	Sh. Sanjay Kumar Dubey, JA (EC: 12385/ 82090069)	Branch Incharge, Vigilance & Litigation Branch. He shall also look after the work of Pool Car Section & Library as Branch Incharge.
2	Ms. Anjana Dhall, SJA (EC: 12650/ 87170490)	Branch Incharge, Mediation Centre. She shall also look after the work of Bail & Filing Section and Stationery Branch as Branch Incharge.
3	Sh. Sanjay Kumar, SJA (EC: 13214/ 77107946)	Branch Incharge, Computer Branch. 1. He is also appointed as Co-ordinator for the purpose of providing Video Conferencing facility/recording of evidence or any such requests received from court of another state or union territory of India. 2. Nodal Officer under the RTI Act for incorporation of RTI Platform of Delhi District Courts with online RTI Web-Portal of GNCT of Delhi. 3. He shall look after the work of Facilitation Centre and Protocol Section as Branch In-charge and Link PIO, RTI Cell, RADC.

Note: In case Branch Incharge, Computer Branch is on leave or not available, next senior most official available on duty in Computer Branch shall act as Co-ordinator for the purpose of providing Video Conferencing facility & Nodal Officer under the RTI Act for incorporation of RTI Platform of Delhi District Courts.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


(VINAY KUMAR GUPTA)

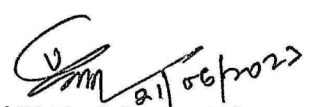
Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi.

Dated, Delhi the 21/06/23

No.: 12312-12405-C /F.7/P&T/Admn/RADC/2023

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
3. All the Judicial Officers, Rouse Avenue Court Complex, New Delhi.
4. The DDO, Central District, Tis Hazari Courts, Delhi.
5. The Administrative Officer (J), Admn. II Central District, Tis Hazari Courts, Delhi.
6. The concerned officials.
7. The PS to the undersigned.
8. The Dealing Official, Leave Seat, RADC, Delhi.
9. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
10. The Dealing Official, LAYERS.seat, THC, Delhi.
11. The Dealing Official T&P -II Personal File/ACR/Leave/Website Committee, THC, Delhi.
12. The Secretary (AR), Administrative Reforms Department, 7th Level, C-Wing, Delhi Secretariat, Govt. of NCT, New Delhi.
13. The Secretary, Central Information Commission, August Kranti Bhawan, Bhikaji Cama Place, New Delhi.
14. The Officer In-charge, Judicial Branch, RADC, Delhi Delhi.
15. The Officer In-charge, RTI Cell, RADC, New Delhi.
16. The Public Information Officer, RADC, New Delhi
17. All the Branch Incharges, RADC, New Delhi.
18. The Chief Prosecutor (CBI)/(ACB), RADC, New Delhi.


Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi